

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India

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Reconstitution of the Advisory Committee on Service Providers

In pursuance of the Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017, the Advisory Committee on Service Providers is reconstituted as under:

S1.	Name and Position	Position in the
No.		Committee
1	Mr. T. V. Mohandas Pai, Chairman, Manipal Global Education Services	Chairperson
2	Representative of the Ministry of Corporate Affairs	Member
3	Mr. Akhil Gupta, Chairman, Bharti Infratel Ltd.	Member
4	Dr. Bimal N. Patel, Director General, Raksha Shakti University	Member
5	Dr. Binoy J. Kattadiyil, Managing Director, ICSI Institute of Insolvency	Member
	Professionals	
6	Mr. Chinna Veerappan Rajendran, MD & CEO, CSB Bank	Member
7	Mr. J. Ranganayakulu, Former ED, SEBI	Member
8	Mr. P. R. Ramesh, Former Chairman, Deloitte India	Member
9	Dr. Punam Sahgal, Former Dean & Professor, Indian Institute of	Member
	Management, Lucknow	
10	Dr. Sameer Sharma, DG & CEO, Indian Institute of Corporate Affairs	Member
11	Mr. Shrikrishna Kulkarni, Chairman, Board of Governors, Indian Institute	Member
	of Management, Calcutta	
12	Mr. Vellayan Subbiah Murugappa, Managing Director, Tube Investments	Member
	of India Ltd.	

- 2. The Advisory Committee shall advise and provide professional support, on a request from the Insolvency and Bankruptcy Board of India (IBBI) or on its own, on regulation and development of the service providers dealt with by the IBBI under the Insolvency and Bankruptcy Code, 2016.
- 3. Mr. Dilip Arjun Khandale, Deputy General Manager is designated as Secretary to the Advisory Committee.
- 4. The term of a Member in the Advisory Committee is three years from the date of this Order.

(Pawan Kumar)
Executive Director

To Chairperson and other Members of the Committee PS to Chairperson and WTMs, IBBI

Copy to Secretary, Ministry of Corporate Affairs with a request to nominate a senior officer to the Advisory Committee on Service Providers.